

(b) whether it is also a fact that with the shifting of the dispensary to a new venue which is more spacious, it is now possible to provide these services in this dispensary; and

(c) if so, whether he would look into the matter and direct the authorities concerned to provide Specialist services to the above dispensary so that 16,000 beneficiaries are benefited with this facility like other beneficiaries of different dispensaries?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): (a) to
(c): No specialists visit this dispensary which covers about 16,000 beneficiaries. Owing to shortage of Specialists it is not possible at present to provide Specialists services at the dispensary. However, the patients from this Dispensary avail of Specialists facilities at the C.G.H.S. Dispensary Tilak Nagar, at a distance of about 3-4 kms., except in cases of emergency when they are referred to the Dr. Ram Manohar Loha Hospital.

Station at Chikloli

11152. SHRI LAXMAN RAO MAN-
KAR: Will the Minister of RAIL-
WAYS be pleased to refer to reply
given to Unstarred Question No. 3300
on the 15th March, 1979 regarding
station at Chikloli and state how much
capital investment is involved and
how much heavy recurring loss is con-
templated in a proposal of opening a
new Station at Chikloli between Am-
barnath and Badlapur on Kalyan-
Karjat line in District Thana (Maha-
rashtra)?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI SHEO NARAIN): This propo-
sal is estimated to involve a capital
investment of about Rs. 5.81 lakhs and
the recurring loss is estimated to be
about Rs. 3.67 lakhs per annum.

Amendment to Payment of Gratuity .. Act, 1972

11153. SHRI LAXMAN RAO MAN-
KAR: Will the Minister of PARLIA-
MENTARY AFFAIRS AND LABOUR
be pleased to state how long Govern-
ment propose to wait for the proposals
from State Government/Union Terri-
tories and organizations of employees
and workers to take a decision to
amend the Payment of gratuity Act
1972?

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR AND PAR-
LIAMENTARY AFFAIRS (DR. RAM
KIRPAL SINHA): The State Govern-
ments etc. are being requested to send
their proposals by the 31st May, 1979
positively.

Theft of Angles

11154. SHRI LAXMAN RAO MAN-
KAR: Will the Minister of RAILWAYS
be pleased to refer to reply given to
Unstarred Question No. 2509 on the
8th March, 1979 regarding theft of
Angles and state:

(a) whether investigation of the case
of theft of angles by Railway Em-
ployees at Miraj (Maharashtra) has
been completed; and

(b) if so, what action has been
taken with regard to the vigilance
department investigation report and
against whom, the names and their
posts in service.

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
SHEO NARAIN): (a) Yes.

(b) The investigation reports are
being further processed for fixation of
responsibility.

Bombay Suburban Trains Time Table

11155. SHRI LAXMAN RAO MAN-
KAR: Will the Minister of RAILWAYS
be pleased to refer to reply given to
Unstarred Question No. 1410 on the